

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 289 OF 2018 &
IA NOS. 204 & 523 OF 2019

Dated: 25th September, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

TANGEDCO **Appellant(s)**
Versus
Central Electricity Regulatory Commission &Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr.BasavaPrabhuPatil, Sr. Adv
Mr.S.Vallinayagam
Mr.GeetAhuja

Counsel for the Respondent(s) : Mr.SajanPovvayya, Sr. Adv.
Mr.Vishrov Mukherjee
Mr.Yashaswi Kant for R-2

Mr.Anup Jain for R-3

Mr. M.G. Ramachandran, Sr. Adv.
Ms.AnushreeBardhan for R-6

ORDER

Heard learned senior counsel Mr. BasavaPrabhuPatil for the Appellant and learnedsenior counsel Mr. SajanPovvayyafor the Respondent No. 2 for some time.

List the matter for further hearing on **30.09.2019at 2:30 P.M.**

(S.D. Dubey)
Technical Member

(Justice ManjulaChellur)
Chairperson

Js/mkj